GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:982 ANSWERED ON:28.11.2014 HEALTH PROJECTS Choudhary Shri Ram Tahal

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the details of the health projects implemented/being implemented with the help of international agencies such as World Bank, World Health Organisation (WHO), agency and State/UT-wise;
- (b) the present status of each of the projects along with the loan/grants received and utilised during each of the last three years and the current year;
- (c) whether various kinds of irregularities have been reported in implementation of these aided health projects in the country and if so, the details thereof;
- (d) whether the Government has constituted any committee in this regard and if so, the details along with the findings thereof; and
- (e) the action taken/proposed to be taken by the Government against the persons responsible for the irregularities?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA)

- (a) & (b): The Government is receiving financial assistance in the form of loans and grants from various foreign agencies / countries, including the World Bank, for funding projects to strengthen health sector in the country. The World Health Organization (WHO) does not directly assist health programmes / projects of the Central / State Governments. The assistance received from various foreign agencies / countries is utilized for specific projects including Immunization Programme, National Vector Borne Disease Control Programme, Reproductive and Child Health-II Programme, Revised National Tuberculosis Control Programme, National Leprosy Eradication Programme, HIV/AIDS Control Programmes, and various projects meant for strengthening of health systems in the States. Details of the financial assistance received during the last three years and the current year so far, are annexed.
- (c) to (e): Based on the referral reports received from the Department of Economic Affairs, seven cases were registered by the Central Bureau of Investigation (CBI) in respective courts. Out of the seven cases, closure report has been accepted by the court in respect of two cases and the remaining five cases are under trial in courts.